Name of the Corporate Debtor: SHREE RAJASTHAN SYNTEX LIMITED; Date of Commencement of CIRP: 01-01-1970; List of Creditors as on: 13-05-2023; Name of IP: Mr. Lekhraj Bajaj; Process Number: 1; Last 5 digitof registration number: 10078

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	3	2005512675	3	2005512675	94.52		0		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	255	6126559	255	6126559	0.29		0		Annexure 5
6	Operational creditors (Employees)	151	10249900	151	10249900	0.48		0		Annexure 6
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	46	99791399	46	99791399	4.70		0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		455	2121680533	455	2121680533	100.00				